

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi- A/1, Adv. Shingnapurkar-A/2
2	SPL CASE CBI	100002/2016	The State CBI ACB Vs Vinayak Dhondiram Sonawane	SPP Mr.Sandeep Singh Adv.Shri.Jambaulikar
3	SPL CASE CBI	100048/2018	CBI ACB Vs Manav Jagarwal and others	SPP Mr.Sandeep Singh Adv. Mr.Mahesh Vaswani - A/1, 2

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100063/2012	The State CBI ACB Mumbai Vs Sunil Hanmantrao Shirole and other	SPP Mr.Sandeep Singh Adv.Vishal Kolekar-A/2, 3, Adv.Ninad Mujumdar-A/4
2	SPL CASE CBI	100040/2016	The State CBI ACB Vs Pradeep Kumar Lenka and others	
<u>CHARGE</u>				
3	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and othses	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CROSS-EXAMINATION</u>				
1	SPL CASE CBI	100042/1994	The State CBIACB Mumbai Vs Motilal B. Motwani 8 Others	SPP Mr.Sandeep Singh Adv. Mr.Thakore - A/5, 6, 7, 9
<u>DOCUMENTS</u>				
2	SPL CASE CBI	100086/2010	The State CBI ACB MUMBAI Vs Hemant Baburao Kothikar and Others	SPP Mr.Sandeep Singh Adv. Mr.R.K. Dwivedi
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL CASE CBI	100102/2013	The State CBI ACB Vs Jyotirindra Nathkar and anr.	SPP Mr.Sandeep Singh Adv. R.S.Admane - A/1, Adv. Jagdish Shetty - A/2
4	SPL CASE ACB	100026/2014	The State CBI ACB Vs Bikash Ranjan Daschoudhary and others	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Adv. Jagdish Shetty - A/2
5	SPL CASE CBI	100100/2014	The State of Maharashtra Vs Brigadier Anuj Kainthla and anr	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Jagdish Shetty - A/2

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100051/2019	C.B.I., A.C.B. Vs M/s. V.N. Buildconcept Pvt. Ltd. and other	
<u>REPLY/SAY</u>				
2	SPL CASE CBI	100080/2012	The State CBI ACB Mumbai Vs Ram Phool Meena and 1 other	SPP Mr.Sandeep Singh Adv Mr.Pasbola-A/1, Adv Mr.Girish Kulkarni-A/2
<u>APPEARANCE</u>				
3	SPL.CASE	100485/2020	CBI ACB Mumbai Vs Amardeep Kapoor Singh Rana	PP
<u>CROSS-EXAMINATION</u>				
4	SPL CASE CBI	100105/2014	The State CBI ACB Vs Lalitkumar Tripathi and ors.	SPP. Sandeep Singh Adv. Shashikant Parab

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>CHARGE</u>	
1	SPL CASE CBI	100069/2012	The State CBI ACB Vs Arvind Kumar Yadav and others	
			<u>ARGUMENT ON EXH.READY</u>	
2	SPL CASE CBI	100045/2019	C.B.I., A.C.B. Vs Mukesh Patram Meena and other	
